

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 550 of 2018

IN THE MATTER OF:

Bharat Petroresources Ltd.

...Appellant

Versus

Monnet Ispat & Energy Ltd. & Anr.

...Respondents

Present:

For Appellant :

**Mr. Manish K. Jha, Ms. Pallavi Kumar, Advocates
Mr. Krishnenu Datta, Senior Advocate with
Ms. Misha, Mr. Siddhant Kant, Advocates for
Successful Resolution Applicant**

For Respondents :

**Mr. Krishnenu Datta, Senior Advocate with
Ms. Misha, Mr. Siddhant Kant, Advocates for
Successful Resolution Applicant**

**Mr. Ramji Srinivasan, Senior Advocate with
Mr. Spandan Biswas, Mr. Srideepa Bhatt Acharya
and Ms. Ruchi Choudhary, Advocates for SBI**

**Mr. Arshit Anand, Mr. Divyang C. and Mr. Ajitesh
Soni, Advocates for Resolution Professional**

WITH

Company Appeal (AT) (Insolvency) No. 562 of 2018

IN THE MATTER OF:

Gail (India) Ltd.

...Appellant

Versus

State Bank of India & Ors.

...Respondents

Present:

For Appellant :

Mr. Azmat H. Amanullah, Advocate

For Respondents :

**Mr. Krishnenu Datta, Senior Advocate with
Ms. Misha, Mr. Siddhant Kant, Advocates for**

Successful Resolution Applicant

**Mr. Arshit Anand, Mr. Divyang C. and Mr. Ajitesh
Soni, Advocates for Resolution Professional**

WITH

Company Appeal (AT) (Insolvency) No. 555 of 2018

IN THE MATTER OF:

IFCI Limited

...Appellant

Versus

**Resolution Professional for
Monnet Ispat & Energy Ltd.**

...Respondent

Present:

**For Appellant : Mr. N.P.S. Chawla and Mr. Aaryan Sharma,
Advocates**

**For Respondents : Mr. Kapil Sibal, Senior Advocate with
Ms. Misha, Mr. Siddhant Kant, Advocates for
Successful Resolution Applicant**

**Mr. Arshit Anand, Mr. Divyang C. and Mr. Ajitesh
Soni, Advocates for Resolution Professional**

WITH

Company Appeal (AT) (Insolvency) Nos. 802 of 2018 & 32 of 2019

IN THE MATTER OF:

Bharat Heavy Electricals Ltd.

...Appellant

Versus

**Sumit Binani, R.P. for
Monnet Ispat & Energy Ltd.**

...Respondent

Present:

For Appellant : Mr. Sumesh Dhawan and Ms. Vatsala Kak, Advocates

For Respondents : **Mr. Krishnenu Datta, Senior Advocate with
Ms. Misha, Mr. Siddhant Kant, Advocates for
Successful Resolution Applicant**

**Mr. Arshit Anand, Mr. Divyang C. and Mr. Ajitesh
Soni, Advocates for Resolution Professional**

ORDER

03.07.2019 Heard the learned counsel for the parties. Judgment reserved.

Learned counsel appearing on behalf of the Appellants are allowed to file short written submissions, not more than 3 pages, showing their grievance by 5th July, 2019. Learned counsel appearing on behalf of the 'State Bank of India', a member of the 'Committee of Creditors' will also file the 'Distribution Chart' by the said date.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/ns/gc